

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

W.P.(C) No. 6955 of 2019

Md. Afsar Quraishi

..... Petitioner

Versus

The State of Jharkhand & Others

..... Respondents

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**CORAM**

**HON'BLE MR. JUSTICE RAJESH SHANKAR**

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For the Petitioner:

Mr. Niranjan Kumar

For the Respondents:

Mr. Mohan Dubey, A.C to A.G

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06/08.09.2021

The case is taken up through Video Conferencing.

Mr. Mohan Dubey, learned A.C to A.G appearing on behalf of the respondents, prays for four weeks' more time by way of last indulgence to file counter affidavit.

In view of the said prayer, put up this case on 26.10.2021 under the heading 'For Admission'.

Till then, the interim order dated 20.07.2021 shall continue.

In the meantime, learned counsel for the petitioner shall positively remove the remaining defects pointed out by the office.

Satish/-

(RAJESH SHANKAR, J)